

12.53 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:--

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 12th December, 1978, agreed without any amendment to the Motor Vehicles (Amendment) Bill, 1978, which was passed by the Lok Sabha at its sitting held on the 29th November, 1978."

12.54 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION

TWENTY-SIXTH REPORT

SHRI PABITRA MOHAN PRADHAN (Deogarh): I beg to present the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON SUBORDINATE LEGISLATION

FOURTEENTH REPORT

KM. MANIBEN VALLABHBHAI PATEL (Mehsana): I beg to present the Fourteenth Report of the Committee on Subordinate Legislation.

COMMITTEE ON GOVERNMENT ASSURANCES

THIRD REPORT

SHRI YAGYA DATT SHARMA (Gurdaspur): I beg to present the Third Report of the Committee on Government Assurances.

PETITION re. CONVERSION OF NARROW-GAUGE LATUR-MIRAG RAILWAY LINE IN MAHARASHTRA INTO A BROAD-GAUGE LINE

SHRI R. K. MHALGI (Thana): I beg to present a petition signed by Shri P. K. Ghalaai and others regarding conversion of narrow-gauge Latur-Mirag railway line in Maharashtra into a broad-gauge line.

12.56 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 18th December, 1978, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Further consideration of the Motion moved by the Prime Minister on the Third Report of the Committee on Privileges on Monday, the 18th December, 1978.

(3) Discussion and voting on:

(a) Demands for Excess Grants (Railways) for 1976-77.

(b) Supplementary Demands for Grants (Railways) for 1978-79.

(c) Supplementary Demands for Grants (General) for 1978-79.

(4) Consideration and passing of:

(a) The Coconut Development Board Bill, 1978.

(b) The Copra Cess Bill, 1978.

(c) The Anti Apartheid (United Nations Convention) Bill, 1978.